

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following posting/transfer is hereby made with immediate effect, as under :-

Sl. No.	Name & Employee Code of the Official	From	To
1	Sh. Khem Singh Chauhan EC. No.12835	Judicial Assistant posted in the Copying Agency, East District, Karkardooma Courts, Delhi	JA/Assistant Ahlmad in the court of Sh. Akhil Malik, Municipal Magistrate, East District, Karkardooma Court, Delhi.
2	Ms. Manju Rani EC. 32917153	JA/Assistant Ahlmad posted in the court of Sh. Akhil Malik, Municipal Magistrate, East District, Karkardooma Court, Delhi.	Judicial Assistant in the Copying Agency, East District, Karkardooma Courts, Delhi

- Note:-
1. Sh. Rajvansh, Sr. Judicial Assistant, E.C.- 41894657 posted in Copying Agency, East District, Karkardooma Courts, Delhi shall act as Branch Incharge with immediate effect.
 2. The Principal District & Sessions Judge, North-East is requested to transfer Ms. Poonam Sharma, Sr. JA from Copying Agency and a substitute JA/JA be provided.

(Sanjay Garg -I)

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 1811-22 /Admn.(East)/KKD/Delhi

Dated : 01/03/2023

Copy forwarded for information and necessary action to:

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Officer Concerned.
4. The Administrative Officer (Judl.)/In-charge, Admn. I, Tis Hazari Courts, Delhi.
5. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
6. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
7. The Officials concerned.
8. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
9. Ld. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
10. For uploading on LAYERS.
11. PS to Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
12. The concerned file.

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.